

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**(Civil Writ Jurisdiction)**  
**W.P. (C) No. 6219 of 2016**

.....  
National Insurance Co. Ltd. .... Petitioner  
**Versus**  
Laxmi Narayan Mishra & Another .... Respondents

WITH  
**W.P. (C) No. 5326 of 2005**

.....  
National Insurance Co. Ltd. .... Petitioner  
**Versus**  
Laxmi Narayan Mishra & Another .... Respondents

**CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO**  
**(Through : Video Conferencing)**

.....  
For the Petitioner : Mr. Alok Lal, Advocate.  
(In both cases).  
For the Respondents : Mr. K.K. Singh, Advocate  
[In W.P.C No. 6219/16]  
For the Respondents : Mr. Amar Kumar, Advocate  
[In W.P.C No. 5326/05]

.....  
**05/10.09.2021.**

The mention slip has been filed by the learned counsel for the respondents in W.P. (C) No. 6219/2016 for referring the matter before the National Lok Adalat, scheduled to be held on 11.09.2021.

Learned counsel for the petitioner has objection.

Considering such submission, let both the matters be referred before the National Lok Adalat scheduled to be held on 11.09.2021.

The Member Secretary, JHALSA is directed to place these cases before the National Lok Adalat.

Parties are directed to cooperate.

**(Kailash Prasad Deo, J.)**

Sunil/-